

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 24.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/864/2022, IA (IBC)/865/2022, IA (IBC)/866/2022, IA (IBC)/1153/2023 in Company Petition IB/148//72021
NAME OF THE COMPANY	Viom Infra Ventures Ltd
NAME OF THE PETITIONER(S)	SREI Equipment Finance Ltd
NAME OF THE RESPONDENT(S)	Viom Infra Ventures Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/864/2022

Present: Ld. Counsel Mr. Amir Bavani for the Applicant.

Ld. Counsel Mr. Shreyan Das for the Respondents No.1 to 4.

Ld. Counsel Ms. Mrudula Gupta for the Respondent No.5.

Ld. Counsel Mr. Rohit Kumar for the Respondents No.6&7.

Ld. Counsel Ms. Sree Ramya for the Respondent No.9.

Pleadings stand completed. For hearing, **matter is adjourned to 19.09.2024.**

IA (IBC)/865/2022

Present: Ld. Counsel Mr. Amir Bavani for the Applicant.

Ld. Counsel Mr. Shreyan Das for the Respondents No.1 to 4.

Ld. Counsel Mr. Rohit Kumar for the Respondents No.5&6.

Pleadings stand completed. For hearing, **matter is adjourned to 19.09.2024.**

IA (IBC)/866/2022

Present: Ld. Counsel Mr. Amir Bavani for the Applicant.

Ld. Counsel Mr. Shreyan Das for the Respondents No.1 to 4.

Pleadings stand completed. For hearing, **matter is adjourned to 19.09.2024.**

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(2)

IA (IBC)/1153/2023

Present: Ld. Counsel Mr. Rohit Kumar for the Applicant.

Ld. Counsel Mr. Amir Bavani for the Respondent No.1.

Pleadings stand completed. For hearing, **matter is adjourned to 19.09.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)